IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.:

OA 352/2003

Applicant(s)

S.P. Chaurasia

Respondent(s) UOI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

11.2.2004

Mr. P.N. Jatti, Counsel for the applicant:
Mr. Tej Prakash Shama, Counsel for the respondents:

In this case, the learned counsel for the applicant has submitted a copy of the order dated 20.11.2003 by which the applicant has been granted relief prayed in this OA but not from the date from which he has claimed. As such, he seeks permission to withdraw this OA with liberty to file a fresh OA with the revised prayer. Permission granted subject to just exceptions.

The QA is accordingly disposed of .

(BHARAT BHUSHAN)
MEMBER (J)

AHQ

(A.K. BHANDARI MEMBER (A)

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